

**Central Administrative Tribunal
Principal Bench**

CP No.421/2017
In
OA No.08/2004

New Delhi, this the 8th day of December, 2017

***Hon'ble Mr. V.Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)***

P.K. Sharma,
Aged about 58 years,
S/o Late Mr. Anand Deo Sharma,
Presently posted as : Grade II [DASS],
In General Administration Department,
Government of N.C.T. Delhi,
Delhi Secretariat, I.P. Estate,
New Delhi-110002.
R/o PD-12/A, Pitampura,
New Delhi-110034.

...Applicant

(By Advocate : Shri Pradeep Kumar)

Versus

Dr. M.M. Kutty, I.A.S. Chief Secretary,
Government of N.C.T., Delhi, 5th Level,
Delhi Secretariat, I.P. Estate,
New Delhi-110002.

...Respondent

(By Advocate : Shri Vijay Pandita)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Heard the learned counsel for both the parties.

2. Since it is admitted that the respondents have passed orders by granting all the reliefs, however, notional, we are satisfied that they have complied with the orders of this Tribunal. Accordingly,

the CP is closed. Notices are discharged. However, the applicant is at liberty to avail his remedies, in accordance with law, if he is still having any grievances.

(Nita Chowdhury)
Member (A)
'rk'

(V. Ajay Kumar)
Member (J)